

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 145/Admin.(Services)/2023 Dated: Allahabad: March 04, 2023

Subject: Regarding Nominations for two, 05 days Management Development Programme (MDP)/Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held from 13-17 March, 2023.

Sir,

With reference to your letter no. IIPA-Trg.2023/JTRI-292 dated 02.03.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal regarding organization of two, 05 days Management Development Programme (MDP)/ Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held from **13-17 March, 2023** and to nominate the Officers whose names are mentioned in enclosed lists-'A' & 'B' for participation in the captioned MDP/CBP at IIPA, New Delhi.

I am further to inform you that the Hon'ble Court has also been pleased to nominate **Sri Akhil Kumar**, Civil Judge (J.D.), Hawali-Farrukhabad and **Smt. Jagrati Gupta**, Addl. Civil Judge (J.D.), Farrukhabad, for participation in aforementioned MDP/CBP at IIPA, New Delhi from **13-17 March, 2023**.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl: As above.

**sd/-
Joint Registrar (J) (Services)
"For the Registrar General"**

No. 145(i)/Admin.(Services)/2023 Dated: Allahabad: March 04, 2023

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. **Sri Avnish Saxena**, District Judge, Gautambuddha Nagar; **Sri Pankaj Kumar Singh**, District Judge, Bulandshahar; **Sri Shesh Mani**, Principal Judge, Family Court, Bahraich; **Sri Indra Deo Dubey**, Principal Judge, Family Court, Hamirpur; **Sri Satya Prakash**, Principal Judge, Family Court, Budaun; **Sri Sudeep Kumar Jaiswal**, Secretary, U.P. State Legal Services Authority, Lucknow; **Sri Radhey Mohan Srivastava**, Special Secretary & Addl. L.R. (Legal Cell), Advocate General Office, Allahabad; **Sri Lokesh Nagar**, Special Secretary & Addl. L.R. (Nyay Vibhag), Government of U.P., Lucknow; **Sri Yogendra Pratap Singh**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Basti and **Sushri Priti-II**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Gorakhpur; with the request to

kindly attend the aforementioned MDP/CBP at IIPA, New Delhi from **13-17 March, 2023**.

4. All the **concerned** District & Sessions Judges/Principal Judges, Family Courts with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the scheduled dates, for participation in the aforesaid training programmes.

They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**

Encl: As above.

sd/-
Deputy Registrar (Services)
“For the Registrar General”

List – “A”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi

Duration: 13.03.2023 to 17.03.2023

Sl. No.	ID	Name	Designation	Place of Posting
1.	6527	AVNISH SAXENA	District & Sessions Judge	Gautambuddha Nagar
2.	1898	PANKAJ KUMAR SINGH	District & Sessions Judge	Bulandshahar
3.	5751	SRI SHESH MANI	Principal Judge, Family Court	Bahraich
4.	5762	SRI INDRA DEO DUBEY	Principal Judge, Family Court	Hamirpur
5.	5778	SRI SATYA PRAKASH	Principal Judge, Family Court	Budaun
6.	5924	SRI AJAY KUMAR TRIPATHI-II	Addl. District & Sessions Judge	Kanpur Nagar
7.	5989	SMT. PRITI SRIVASTAVA-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Hardoi
8.	5993	SMT. SHIVANI JAYASWAL	Addl. Principal Judge, Family Court	Lucknow
9.	6090	SRI SUDEEP KUMAR JAISWAL	Secretary, U.P. State Legal Services Authority	Lucknow
10.	6314	SRI RADHEY MOHAN SRIVASTAVA	Spl. Sec. & Addl. I.R.(Legal Cell) Advocate General Office	Allahabad
11.	2693	NEERAJ KUMAR SHRIWASTAV	Addl. District & Sessions Judge	Varanasi
12.	2694	AJAY KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Barabanki
13.	2719	SUSHRI DEEPIKA TIWARI	Addl. District & Sessions Judge	Ghaziabad
14.	2695	ANSHUMAN PATNAIK	Addl. District & Sessions Judge	Barabanki
15.	2720	DEEPENDRA KUMAR SINGH	A.D.J. (FTC)	Lakhimpur Kheri
16.	2696	NARENDRA NATH TRIPATHI	Addl. District & Sessions Judge	Faizabad
17.	1764	LOKESH NAGAR	Spl. Sec.& Addl. LR (Nyay Vibhag) Government of U.P.	Lucknow
18.	2697	ANUPAM SINGH	Addl. District & Sessions Judge	Aligarh
19.	2698	SMT. NAZNEEN BANO	Addl. District & Sessions Judge	Barabanki
20.	1610	SURENDRA SINGH-III	Addl. District & Sessions Judge	Saharanpur
21.	2699	ANKIT KUMAR MITTAL	A.D.J. (FTC)	Maharajganj
22.	2722	KAMLESHWAR PANDEY	A.D.J. (FTC)	Maharajganj
23.	2723	SMT. SARIKA GOYAL	Addl. District & Sessions Judge	Budaun
24.	2724	Smt. Krishn Lila Yadav	Addl. District & Sessions Judge	Kasganj
25.	3794	PRINCE JINDAL	Nyayadhikari, Gram Nyayalaya	Mant-Mathura
26.	3795	SMT. DEEPIKA	Civil Judge (Junior Div.)	Ghazipur
27.	3796	ABHISHEK KUMAR PANDEY	Civil Judge (Junior Div.)	Mau
28.	3797	ABHINAV DEVESH SHUKLA	Civil Judge (Junior Div.)	Lucknow
29.	3798	SUSHRI SANGEETA GAUR	Civil Judge (Junior Div.)	Gorakhpur
30.	3799	NASEEM AHMAD	Civil Judge (Junior Div.)	Barabanki
31.	3800	YOGENDRA PRATAP SINGH	Registrar LandAqui, Rehab & Resettlement Auth.	Basti
32.	3801	SUMIT KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Hasanpur-Amroha
33.	3802	ABHISHEK KUMAR	Civil Judge (Junior Div.)	Allahabad
34.	3803	SUSHRI SHASHI KIRAN	Civil Judge (Junior Div.)	Gorakhpur
35.	3804	KM. SADHNA KUMARI	Civil Judge (Junior Div.)	Ghazipur
36.	3805	SUNIL GUPTA	Nyayadhikari, Gram Nyayalaya	Jakhanian-Ghazipur
37.	3806	ASHUTOSH KHARWAR	Nyayadhikari, Gram Nyayalaya	Gola-Gorakhpur

List – “B”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi

Duration: 13.03.2023 to 17.03.2023

Sl. No.	ID	Name	Designation	Place of Posting
1.	2700	SMT. APARNA TRIPATHI	A.D.J. (FTC)	Fatehpur
2.	2701	RAJIV KUMAR VATS	Addl. District & Sessions Judge	Gautambuddha Nagar
3.	2702	SUSHRI KIRTI MALA SINGH	A.D.J. (FTC)	Rai Bareli
4.	2725	MADAN MOHAN	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
5.	2727	DANISH HASNAIN	A.D.J. (FTC)	Bulandshahar
6.	2703	SMT. ARADHANA KUSHWAHA	Addl. District & Sessions Judge	Varanasi
7.	2757	SAURABH GOEL	Addl. District & Sessions Judge	Ghaziabad
8.	2749	SMT. RENU MISHRA	A.D.J. (FTC)	Bulandshahar
9.	2758	KANISHKA SINGH	Addl. District & Sessions Judge	Agra
10.	2704	JAIVEER SINGH NAGAR	Addl. District & Sessions Judge	Ghaziabad
11.	2728	KM RASHMI RANI	Addl. District & Sessions Judge	Rampur
12.	2705	SMT. MADHVI SINGH	Addl. District & Sessions Judge	Moradabad
13.	2706	RUPENDRA SINGH TONGAR	Addl. District & Sessions Judge	Ghaziabad
14.	2729	DEVESH CHANDRA GUPTA	Addl. District & Sessions Judge	Kaushambi
15.	2707	ANIL KUMAR	Addl. District & Sessions Judge	Muzaffar Nagar
16.	2708	AWADHESH KUMAR	A.D.J. (FTC)	Unnao
17.	2709	RAJEEV SINGH	Addl. District & Sessions Judge	Pilibhit
18.	2710	PRAMOD KUMAR GIRI	A.D.J. (FTC)	Varanasi
19.	2711	ANIL KUMAR RANA	Addl. District & Sessions Judge	Bijnor
20.	2730	SHAILENDRA SINGH YADAV	Addl. District & Sessions Judge	Faizabad
21.	2712	PHOOL CHANDRA KUSHWAHA	Addl. District & Sessions Judge	Lucknow
22.	2731	NARENDRA PRAKASH	Addl. District & Sessions Judge	Farrukhabad
23.	2732	SUBHASH CHANDRA MAURYA	Addl. District & Sessions Judge	Allahabad
24.	2750	UMA SHANKAR KAHAR	A.D.J. (FTC)	Rai Bareli
25.	2759	RAM KRIPAL	Addl. District & Sessions Judge	Gorakhpur
26.	2760	DINESH KUMAR NAGAR	A.D.J. (FTC)	Aligarh
27.	3807	VIJAY PRAKASH	Civil Judge (Junior Div.)	Sambhal at Chandausi
28.	3808	SUSHRI ABHA	Civil Judge (Junior Div.)	Allahabad
29.	3810	RAJNEESH KUMAR-II	Civil Judge (Junior Div.)	Ghaziabad
30.	3811	SUSHRI PRITI -II	Registrar, LandAqui,Rehab&ResettlementAuth.	Gorakhpur
31.	3812	VIRENDRA PRATAP SINGH	Civil Judge (Junior Div.)	Jaunpur
32.	3264	SUSHRI POOJA SHARMA	Addl. Civil Judge (Junior Div.)	Bijnor
33.	3357	RAJAN RATHEE	Addl. Civil Judge (Junior Div.)	Baghpat
34.	3403	ANKUSH SRIVASTAVA	Addl. Civil Judge (Junior Div.)	Bahraich
35.	3410	SUSHRI SANGHMITRA	Judicial Magistrate	Chitrakoot
36.	3449	SUSHRI MIKKY SINGH	Civil Judge (Junior Div.)	Hathras
37.	3750	SHIKHAR AGARWAL	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri